IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 1151/2016

IN	TH	E M	AT	TEF	₹ 0	F:

RKG International Pvt. Ltd.

.....Petitioner

V

Delhi Forge Ltd. & Anr.

.....Respondents

SECTION:

UNDER SECTION 433(e), 434 & 439

Order delivered on 05.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Mr. Ankit Singal, Advocate

For the Respondent(s)

Mr. K.V.S. Gupta, Advocate

ORDER

Learned counsel for the respondent states that the total balance outstanding amount is Rs. 3,16,914/- which they are prepared to pay alongwith reasonable rate of interest.

List for final disposal on 20.09.2017.

(CHIEF JUSTICE M.M. KUMAR)

(DEEPA KRISHAN) (MEMBER TECHNICAL)

05.09.2017

Vineet